

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :02-06-2026

**Date : 02.06.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
41094/2026	02.06.2026	ABLAPL-5676/2026	S.K.PRUSTY	C.O.		Order Dtd. 2026-05-29	
41100/2026	02.06.2026	ABLAPL-5673/2026	KC MISHRA	C.O.	COURT NO. 14	Order Dtd. 2026-05-29	
41127/2026	02.06.2026	WP (C) - 22398/2019	B.C.PANDA	C.O.	COURT NO. 14	Judgement Dtd. 2026-05-29	WRIT BRANCH-1
41128/2026	02.06.2026	WP (C) - 22400/2019	B.C.PANDA	C.O.	COURT NO. 14	Judgement Dtd. 2026-05-29	WRIT BRANCH-1
41129/2026	02.06.2026	WP (C) - 22401/2019	B.C.PANDA	C.O.	COURT NO. 14	Judgement Dtd. 2026-05-29	WRIT BRANCH-2
41130/2026	02.06.2026	WP (C) - 20153/2019	G.SUNDARA	C.O.	COURT NO. 14	Judgement Dtd. 2026-05-29	WRIT BRANCH-7
41132/2026	02.06.2026	WP (C) - 20432/2020	M.R.ROUTRAY	C.O.	COURT NO. 14	Judgement Dtd. 2026-05-29	WRIT BRANCH-2
41133/2026	02.06.2026	WP (C) - 28456/2020	M.R.ROUTRAY	C.O.	COURT NO. 14	Judgement Dtd. 2026-05-29	WRIT BRANCH-3
41091/2026	02.06.2026	OJC-11406/1996	MURALIDHAR BISWAL	GENERAL		Entire Order	WRIT BRANCH-3
41092/2026	02.06.2026	WP (C) - 14569/2025	DEBA PRAKASH SAMAL	GENERAL		Order Dtd. 2025-06-18	WRIT BRANCH-2
41093/2026	02.06.2026	WA-3255/2024	SURATH GARTIA	GENERAL		Entire Brief	WRIT APPEAL
41095/2026	02.06.2026	MACA-1212/2024	HIRARAM BHOI	GENERAL		Entire Document	
41096/2026	02.06.2026	MACA-192/2026	HIRARAM BHOI	GENERAL		Petition	

41097/2026	02.06.2026	LAA-59/2023	HIRARAM BHOI	GENERAL		Vakalatnama	FIRST APPEAL	(N
41098/2026	02.06.2026	WP (C) - 30884/2022	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-3	(N 1
41099/2026	02.06.2026	ABLAPL-5692/2026	HIRARAM BHOI	GENERAL		Vakalatnama		(N 1
41101/2026	02.06.2026	ELPET-29/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(N 1
41102/2026	02.06.2026	ELPET-29/2024	HIRARAM BHOI	GENERAL		Entire Document		(N 1
41103/2026	02.06.2026	ABLAPL-5692/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 1
41104/2026	02.06.2026	WP (C) - 17207/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(N 1
41105/2026	02.06.2026	WP (C) - 17166/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-8	(N 4
41106/2026	02.06.2026	WP (C) - 16372/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 4
41107/2026	02.06.2026	WP (C) - 16483/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 4
41108/2026	02.06.2026	WP (C) - 3907/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 4
41109/2026	02.06.2026	WP (C) - 16294/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(N 5
41110/2026	02.06.2026	WP (C) - 15951/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-8	(N 4
41111/2026	02.06.2026	WP (C) - 16286/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(N 5
41112/2026	02.06.2026	ABLAPL-5773/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 5
41113/2026	02.06.2026	ABLAPL-5749/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 5
41114/2026	02.06.2026	BLAPL-4909/2026	HIRARAM BHOI	GENERAL		Entire Document		(N 5

41115/2026	02.06.2026	BLAPL-4762/2026	HIRARAM BHOI	GENERAL		Entire Document	BAIL-2	(N 1
41116/2026	02.06.2026	LAA-56/2023	HIRARAM BHOI	GENERAL		Entire Document	FIRST APPEAL	(N
41117/2026	02.06.2026	BLAPL-6437/2025	HIRARAM BHOI	GENERAL		Entire Document	BAIL-1	(N 1
41118/2026	02.06.2026	WP (C) - 10108/2003	HIRARAM BHOI	GENERAL		Entire Document		(N 1
41119/2026	02.06.2026	WP (C) - 15842/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(N 1
41120/2026	02.06.2026	LAA-84/2018	HIRARAM BHOI	GENERAL		Entire Document	FIRST APPEAL	(N
41121/2026	02.06.2026	WP (C) - 30982/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(N 3
41122/2026	02.06.2026	WP (C) - 30365/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-4	(N 2
41123/2026	02.06.2026	WP (C) - 5826/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-5	(N 2
41124/2026	02.06.2026	WP (C) - 38017/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH-4	(N 3
41125/2026	02.06.2026	WP (C) - 38268/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH-6	(N 5
41126/2026	02.06.2026	WP (C) - 30656/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-1	(N 3
41131/2026	02.06.2026	WP (C) - 9458/2009	HIRARAM BHOI	GENERAL		Entire Document		(N 3
41134/2026	02.06.2026	CRLMP-187/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-05-11		(N 3
41135/2026	02.06.2026	CRLA-834/2023	J. KAMILA	GENERAL		Order Dtd. 2026-05-15	CRIMINAL APPEAL	(N
41136/2026	02.06.2026	CONTC-1690/2026	S K SAMIM	GENERAL		Order Dtd. 2026-04-22		(N
41137/2026	02.06.2026	RSA-338/2005	B DAS	GENERAL		Appealmemo	SECOND APPEAL	(N
41138/2026	02.06.2026	FA-281/1996	P K PANI	GENERAL		Order Dtd. 2009-08-20Petition, Appealmemo, Annexure,		(N

41139/2026	02.06.2026	WP (C) - 549/2011	P K BARIK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4	( N 4
41140/2026	02.06.2026	WP (C) - 21282/2013	M BEHERA	GENERAL		Order Dtd. 2022-07- 29Petition,Annexure,	WRIT BRANCH-5	( N 3
41141/2026	02.06.2026	WP (C) - 9730/2019	M K RATH	GENERAL		Order Dtd. 2019-05- 29Petition,Annexure,		( N 3
41142/2026	02.06.2026	WP (C) - 13730/2026	A T NAYAK	GENERAL		Order Dtd. 2026-05-18		( N 3
41143/2026	02.06.2026	WP (C) - 16872/2026	D K BEHERA	GENERAL		Order Dtd. 2026-07-20	WRIT BRANCH-8	( N 4
41144/2026	02.06.2026	WP (C) - 13730/2026	A T NAYAK	GENERAL		Order Dtd. 2026-05-18		( N 4
41145/2026	02.06.2026	CRLA- 508/2025	R SETH	GENERAL		Order Dtd. 2026-05-22		( N 4
41146/2026	02.06.2026	WP (C) - 14685/2026	D P MISHRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH (DIVISION BENCH-1)	( N 1
41147/2026	02.06.2026	WP (C) - 12807/2026	P K JENA	GENERAL		Order Dtd. 2026-04-30	WRIT BRANCH-2	( N
41148/2026	02.06.2026	CONTC- 4826/2025	P.K.MOHANTY	GENERAL		Order Dtd. 2026-05-19		( N
41149/2026	02.06.2026	ABLAPL- 2608/2026	P K MISHRA	GENERAL		Order Dtd. 2026-04-22		( N
41150/2026	02.06.2026	WP (C) - 16562/2026	B K DAS	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-2	( N
41151/2026	02.06.2026	WP (C) - 16853/2026	P K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	( N 1
41152/2026	02.06.2026	WP (C) - 12627/2026	P K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	( N 3
41153/2026	02.06.2026	ABLAPL- 5670/2026	D SAMAL	GENERAL		Order Dtd. 2026-05-29	BAIL-1	( N
41154/2026	02.06.2026	ABLAPL- 5667/2026	D SAMAL	GENERAL		Order Dtd. 2026-05-29		( N
41155/2026	02.06.2026	WP (C) - 9722/2026	S K NAYAK	GENERAL		Order Dtd. 2026-05-07	WRIT BRANCH-8	( N 4

**N I C (Software Team)**